

## NOTICE

Advocates are requested to supply copy of paper books/interim/final orders passed by this Hon'ble High Court along with status in the 17 cases mentioned in the list below, to Reconstruction Cell, for reconstruction of burnt documents.

Sr. No.	Xobjec	Year	Titles
1.	69-CII	1999	Satya Pal Vs. Smt. Santosh
2.	39-CII	1999	Dhian Singh Vs. Indu Bala
3.	42-CII	1999	Dhian Singh Vs. Kuljeet Kaur
4.	37-CII	1999	Rajasthan Roadways Vs. Rama Bhayana
5.	51-CII	1998	-
6.	35-CII	1999	Mohinder Singh Vs. Kanta Gupta
7.	51-CII	2001	Kanwar Singh Vs. Varinder Kumar Etc.
8.	16-CII	1999	Mohan Lal Vs. Misri Lal
9.	15-CII	2007	Angrejo Devi & Ors Vs. Anand & Ors
10.	17-CII	2002	Saraswati Vs. Ram Phal & Ors
11.	31-CII	2005	United India Insurance Co. Vs. Hari Krishan Goyal
12.	32-CII	2005	United India Insurance Co. Vs. Subash Chand
13.	50-CII	1999	Dhian Singh Vs. Indu Bala Etc.
14.	49-CII	1999	Dhian Singh Vs. Kuljeet Etc.
15.	24-CII	2002	Pepsu Roadways Transport Corporation Vs. Gurmeet Kaur & Ors
16.	4-CII	2001	National Vs. Roshni
17.	25-CII	2001	Shanti Devi & Ors Vs. Rakesh Kumar & Anr.

*Talbot*  
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Assistant Registrar  
Civil Revision Branch  
